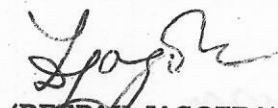


**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

In exercise of powers vested in me and in continuation of this office earlier order no. 6890-6902/Power/Judl./N-E/KKD/Delhi/2018 dated 30.10.2018, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code 1973 to hear and dispose of bail/urgent applications pertaining to all the Police Stations/Investigating Agencies of Police Districts of North-East District, Delhi, as mentioned against their respective names, in accordance with law for the **month of December, 2018 w.e.f. 01.12.2018 to 24.12.2018:-**

Sl. No	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1.	Sh. Raghubir Singh, ASJ-02/NE	Shastri Park Metro Station, Khajuri Khas Seelampur, Sonia Vihar	Sh. Sanjay Bansal, Spl. Judge (NDPS)/NE	Sh. Praveen Singh, ASJ-01/NE
2.	Sh. Praveen Singh, ASJ-01/NE	Gokalpuri, New Usmanpur, Bhajanpura, Karawal Nagar, Investigating Agencies CBI, Crime Branch, IPR/EOW, CAW Cell, Special Cell & Special Task Force	Sh. Lalit Kumar, ASJ-03/NE	Sh. Raghubir Singh, ASJ-02/NE


  
**(DEEPAK JAGOTRA)**  
District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 7372-7387 /Power/Judl./N-E/KKD/Delhi/2018

Dated: 30/11/2018

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (J)/A.O. (Judicial), Administration Branch, Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
5. The Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
9. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
10. PS/Reader to the undersigned.

  
**District & Sessions Judge**  
North-East District,  
Karkardooma Courts, Delhi.